

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**A.NO. 292 OF 2014 &  
I.A. Nos. 25 of 2015, 216 of 2016 & 419 of 2017**

**Dated: 28<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat Gas Company Ltd. ....Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. Ankit Srivastava  
Ms. Iti Aggarwal for R-2

Mr. Sumit Kishore for R-1

**ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter for further hearing on **08.09.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
bn/pr

**(Justice Ranjana P. Desai)**  
**Chairperson**